

केन्द्रीय विद्युत विनियामक आयोग

CENTRAL ELECTRICITY REGULATORY COMMISSION

6th, 7th & 8th Floor, Tower-B, World Trade Centre, Nauroji Nagar, New Delhi-110029
Phone: 011-23353503; Fax-23753923

To

Date: 20th November 2024

The Authorized Representative,
Electricity Department, Secretariat,
Andaman & Nicobar Administration,
Port Blair-744101.

Subject: Request for filing reply in Petition No. 171/MP/2024 -reg.

Ref: Your request letter dated: 12.11.2024;

Sir,

With reference to your request letter dated 12.11.2024 on the above subject, I am directed to inform that your request for filing reply to the amended petition has been granted and the same is extended till **26.11.2024**, after serving the same to the Petitioner, who may file its rejoinder, if any, by **10.12.2024**. The due date for filing the reply and rejoinder shall be strictly complied.

2. The matter shall be listed for hearing on **17.12.2024**.

Yours sincerely,

Sd/-
(Deepak Pandey)
Assistant Chief (Law)

Copy to:

All Parties